

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.194 of 2014,**

**A.No.192 of 2014,**

**A.No. 189 of 2014 & IA Nos. 416 of 2014, 417 of 2014, and 418 of 2014,**

**A.No.188 of 2014 & IA Nos. 438 of 2014, 439 of 2014 and 440 of 2014,**

**A.No.190 of 2014 & IA Nos. 435 of 2014, 436 of 2014 and 437 of 2014,**

**191 of 2014 & IA Nos. 382 of 2015, 383 of 2015 and 384 of 2015,**

**A.No.195 of 2014 & IA Nos. 152 of 2015, 153 of 2015, 154 of 2015 and 155 of 2015**

**Dated: 15<sup>th</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Appeal Nos.194 of 2014**

**M/s Suraj Fabrics Industries Ltd.**

**.... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Ajay Vaidya,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and Mr. Ishaan  
Mukherjee, Advs. HPSEB  
Mr. Ajay Chadha, Jt. Director, HPERC

**192 of 2014**

**M/s SPS Steel Rolling Mills Ltd.**

**.... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Ajay Vaidya,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and Mr. Ishaan  
Mukherjee, Advs. HPSEB  
Mr. Ajay Chadha, Jt. Director, HPERC

**A.No. 189 of 2014 & IA Nos. 416 of 2014, 417 of 2014 and 418 of 2014**

**M/s Asian Concrete and Cement Pvt. Ltd. .... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Ajay Vaidya,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and Mr. Ishaan  
Mukherjee, Advs. HPSEB  
Mr. Ajay Chadha, Jt. Director, HPERC

**A.No.188 of 2014 & IA Nos. 438 of 2014, 439 of 2014 and 440 of 2014**

**M/s Hi-Tech Industries .... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Ajay Vaidya,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Shikha Ohri and Mr. Tushar Nagar  
for R.No.1  
Mr. Anand K. Ganesan and Mr. Ishaan  
Mukherjee, R.No.2, HPSEB  
Mr. Ajay Chadha, Jt. Director, HPERC

**A.No. 190 of 2014 and IA Nos. 435 of 2014, 436 of 2014 and 437 of 2014**

**M/s Parvati Steel & Alloys .... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Ajay Vaidya,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and Mr. Ishaan  
Mukherjee, R.No.2, HPSEB  
Mr. Ajay Chadha, Jt. Director, HPERC

**A.No. 191 of 2014 & IA Nos. 382 of 2015, 383 of 2015 and 384 of 2015**

**M/s Akron India Pvt. Ltd. .... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Ajay Vaidya,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and Mr. Ishaan  
Mukherjee, R.No.2, HPSEB  
Mr. Ajay Chadha, Jt. Director, HPERC

**A.No.195 of 2014 & IA Nos. 152 of 2015, 153 of 2015, 154 of 2015 and 155 of 2015**

**M/s Him Chem. .... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Ajay Vaidya,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and Mr. Ishaan  
Mukherjee, R.No.2, HPSEB  
Mr. Ajay Chadha, Jt. Director, HPERC

**ORDER**

We have heard Mr. Ajay Vaidya, learned counsel for the appellant in this batch of appeals, being Nos. 194 of 2014, 192 of 2014, 189 of 2014, 188 of 2014, 190 of 2014, 191 of 2014 and 195 of 2014.

We have also heard Mr. Anand Ganesan learned counsel for respondent No.2/HPERC, a distribution licensee. Mr. Ajay Chadha, Jt. Director, HPERC has also been heard. Mr. Tushar Nagar, learned counsel for the State Commission in Appeal No. 188 of 2014 has been heard. Thus the arguments are complete in these appeals and concluded.

Here the main issue is whether the principle of natural justice has been violated by the State Commission and if so its consequences and its impact on the following/consequential orders?

**Judgment Reserved.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/vt